

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.12.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 770 of 2018	Shearson Investment And Trading Company Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Anju Jain	Bharat Sangal-R1

By Order

-sd/-

Registrar

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